## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 76/9//HDB/2018	
NAME OF THE COMPANY	Servomax India Pvt Ltd	
NAME OF THE PETITIONER(S)	Deccan Switchgears	
NAME OF THE RESPONDENT(S)	Servomax India Pvt Ltd	
UNDER SECTION	Sec 9 0f IBC	

## Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Petitioner. Post the case on 23.03.2018 for orders.

Member (T)

Member (J)

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